

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 213/(MAH)/2015

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES: M/s. Narangs International Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 621A of the Companies Act 1956

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

Compounding Application No. 213 of 2015.

Mr. Kala Agarwal Practicing Company Secretary is present. (At 4 p.m.)

He has given a letter dated 13th February, 2017 stating therein that on
account of unavoidable circumstance, matter be adjourned.

Matter be placed for final hearing on **14.03.2017**.

17th February, 2017.

Sd/-
M.K. SHRAWAT.
MEMBER (JUDICIAL)